

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1570  
ANSWERED ON:05.03.2010  
REVISION OF LAND RATES  
Dhruvanarayana Shri R. ;Ramkishun Shri

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) whether the Comptroller and Auditor General (C&AG) has recommended in their Report 2009-10 Land & Development that the existing notified rates of land used for allotment and determination of ground rent of the leased properties are way below the current market rates and need to be revised upwards in line with real estate price movement; and

(b) if so, the steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAND DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes , Madam.

(b): Inter-departmental consultation for revision of land rates for allotment of land done through Land and Development Office and for determination of ground rent of the leased properties has been initiated.